

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No 101/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Krishna Gopal Jana & AnrVersus- KTKP Sarabarahkari and Babasayi Samitee Himghar Ltd & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
\. Q. }.	SWAPNI	CHOUDEN, ADV A CHOUSEN, ADV ANTHO SHARMA		2/07/278
HAS.	ANJAN	KR. ROY, FCS	_ A ESPONDEN	ts Again
		2	ORDER	21/07/17

Ld. Counsels for the petitioners and the Ld. Pr. CS for the respondents are present.

In this case Hon'ble Supreme Court has decided the Civil Appeal and which was dismissed as withdrawn. There is no stay from any other Court.

List the matter on 31/08/2017 for arguments on C.P.

≤∂. (Vijai Pratap Singh) Member (J)